

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 72 of 2001

Jabalpur, this the 28th day of April, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. A.S. Sanghvi, Judicial Member

All India Kendriya Vidyalaya Teachers  
Association, Jabalpur Region, through  
its General Secretary, Shri R. David,  
Jabalpur Region, Jabalpur (M.P.)

APPLICANT

(By Advocate - Shri Naveen Dubey) on behalf of Sh.P.N.Dubey

VERSUS

1. Union of India, through Secretary  
Ministry of Human Resources  
Development, New Delhi.

2. Commissioner, Kendriya Vidyalaya  
Sangathan, 18, Institutional Area  
Shahid Jeetsing Marg, New Delhi.

RESPONDENTS

(By Advocate - Shri M.K. Verma)

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant states that he has no instructions in this case from the applicant association. It appears that the applicant-association has no interest in further prosecuting this case. The OA is therefore, dismissed for want of prosecution.

*A.*

(A.S. Sanghvi)  
Judicial Member

*M.P. Singh*  
(M.P. Singh)  
Vice Chairman

SKM

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....  
प्रतिलिपि अवैधितिः-

(1) सचिव, उच्च न्याय राय विभाग, उच्चायत, जबलपुर

(2) आमदानी विभाग, उच्चायत, जबलपुर के काउंसल

(3) प्रत्यार्पि विभाग, उच्चायत, जबलपुर के काउंसल

(4) अंतर्राज्यीय, व. न्याय विभाग

सूचना एवं आदर्शक यार्थ्यकाली देतु

*PN Dubey*

*MK Verma*

*Rajendra*  
उप सचिवालय  
6/5/04

*Tanu*  
6/5/04